IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI COURT-III

CA(CAA)-107/(ND)/2017

IN THE MATTER OF:

M/s. Agrentium International Limited

PETITIONER

SECTION:

Under Section 230-232

Order delivered on 22.9.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

For the Petitioner/Applicant : Mr. Rajan Khanna, Advocate

For the Respondents

:-

ORDER

Due to paucity of time arising out of sitting in the Principal Bench as well as other Benches, the matter was not able to be taken up despite the Counsel for the applicant being present, the case is adjourned to 26.9.2017.

> (R. VARADHARAJAN) MEMBER (JUDICIAL)

Sd/-

Surjit 22.9.2017